## Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

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<th>Item</th>
<th>TELANGANA</th>
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### APPENDIX III : Capital Receipts of States and Union Territories with Legislature

**TOTAL CAPITAL RECEIPTS (I to XII)**

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<tr>
<td></td>
<td>1,93,81,446.9</td>
<td>1,10,77,300.7</td>
<td>1,09,77,305.7</td>
<td>1,07,82,881.4</td>
<td>34,04,803.5</td>
<td>43,59,229.0</td>
<td>33,85,218.0</td>
<td>34,58,105.0</td>
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<td>33,67,126.0</td>
<td>43,40,717.4</td>
<td>42,40,792.4</td>
<td>33,34,486.1</td>
<td>1,94,991.0</td>
<td>1,99,500.0</td>
<td>1,77,459.0</td>
<td>2,45,475.0</td>
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</table>

### (Includes Public Accounts on a net basis)

- **VII. Reserve Funds (1 to 4)**
  - 1,01,529.8
  - 15,87,369.0
  - 15,87,369.0
  - 3,41,984.2
  - 11,226.5
  - 6,315.0
  - 6,070.0
  - 6,275.0

- **TOTAL CAPITAL RECEIPTS**
  - 1,93,81,446.9
  - 1,10,77,300.7
  - 1,09,77,305.7
  - 1,07,82,881.4
  - 34,04,803.5
  - 43,59,229.0
  - 33,85,218.0
  - 34,58,105.0

### Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

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### Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

<table>
<thead>
<tr>
<th>Item</th>
<th>UTTARAKHAND</th>
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<tbody>
<tr>
<td>I.</td>
<td>2</td>
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<tr>
<td>TOTAL CAPITAL RECEIPTS (I to XII)</td>
<td>65,52,049.3</td>
<td>17,06,645.0</td>
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</table>

### XI. Miscellaneous Capital Receipts

- **Item**: Miscellaneous Capital Receipts
- **Amount**: 11,43,58.0
- **Description**: Land Compensation and other Bonds

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<tr>
<th>Item</th>
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<th>UTTAR PRADESH</th>
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</thead>
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<td>TOTAL CAPITAL RECEIPTS (I to XII)</td>
<td>65,52,049.3</td>
<td>17,06,645.0</td>
</tr>
</tbody>
</table>

### XII. Remittances

- **Amount**: -1,16,625.2
- **Description**: 3,28,574.7, 2,84,340.6, 3,61,432.1, 28,92,892.9, 3,50,000.0, 3,50,000.0, 3,50,000.0
### Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

#### WEST BENGAL

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<td>TOTAL CAPITAL RECEIPTS (I to XI)</td>
<td>₹8,68,88,412.7</td>
<td>₹6,32,58,898.6</td>
<td>₹9,24,35,204.8</td>
<td>₹9,79,56,762.8</td>
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<td>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</td>
<td>₹44,74,781.7</td>
<td>₹54,20,039.1</td>
<td>₹55,19,811.7</td>
<td>₹61,98,338.3</td>
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</tbody>
</table>

I. Internal Debt (1 to 8)

1. Market Loans | 36,91,100.0 | 43,94,800.0 | 47,85,400.0 | 53,77,400.0 |
2. Loans from LIC | - | - | - | - |
3. Loans from SBI and other Banks | - | - | - | - |
4. Loans from National Bank for Agriculture and Rural Development | - | - | - | - |
5. Loans from National Co-operative Development Corporation | 713.7 | - | - | - |
6. WMA from RBI | 5,39,487.0 | 21,00,000.0 | 21,00,000.0 | 21,00,000.0 |
7. Special Securities issued to NSSF | - | - | - | - |
8. Others@ | 1,40,570.8 | 1,60,000.0 | 1,60,000.0 | 1,80,000.0 |

of which:
- Land Compensation and other Bonds | 0.1 | - | - | - |

II. Loans and Advances from the Centre (1 to 6)

1. State Plan Schemes | 2,02,509.2 | 1,44,329.1 | 1,37,430.0 | 1,80,953.0 |
2. Central Plan Schemes | - | - | - | - |
3. Centrally Sponsored Schemes | - | - | - | - |
4. Non-Plan (i + ii)
   (i) Relief for Natural Calamities | - | - | - | - |
   (ii) Others | - | - | 1,37,430.0 | 1,80,953.0 |
5. Ways and Means Advances from Centre | - | - | - | - |
6. Loans for Special Schemes | - | - | - | - |

III. Recovery of Loans and Advances (1 to 12)

1. Housing | - | - | - | - |
2. Urban Development | - | - | - | - |
3. Crop Husbandry | 2,200.0 | 2,402.0 | 3,723.0 | 2,650.0 |
4. Food Storage and Warehousing | - | - | - | - |
5. Co-operation | 46.7 | 23.4 | 11.3 | 12.5 |
6. Minor Irrigation | - | - | - | - |
7. Power Projects | 15,736.4 | 2,79,217.0 | 23,046.0 | 29,481.0 |
8. Village and Small Industries | - | - | - | - |
9. Industries and Minerals | 1,509.2 | 186.8 | 1,003.0 | 930.0 |
10. Road Transport | 1,311.0 | 220.0 | 1,366.8 | 1,80,953.0 |
11. Government Servants, etc. | 327.6 | 14.8 | 347.7 | 354.3 |
12. Others** | 200.0 | 200.0 | 200.2 | 200.3 |

IV. Inter-State Settlement | - | - | - | - |

V. Contingency Fund | - | - | 3,746.1 | - |

VI. State Provident Funds, etc. (1 + 2)

1. State Provident Funds | 3,71,309.6 | 3,65,723.0 | 3,93,588.2 | 4,17,203.4 |
2. Others | 1,442.5 | 1,514.0 | 1,471.3 | 1,500.7 |

VII. Reserve Funds (1 to 4)

1. Depreciation/Renewal Reserve Funds | - | - | - | - |
2. Sinking Funds | 19,139.2 | 40,000.0 | 30,000.0 | 40,000.0 |
3. Famine Relief Fund | - | - | - | - |
4. Others | 2,80,593.7 | 2,84,211.0 | 2,47,626.0 | 2,05,866.0 |

VIII. Deposits and Advances (1 to 4)

1. Civil Deposits | 12,05,556.3 | 9,80,774.5 | 13,93,052.2 | 16,28,398.1 |
2. Deposits of Local Funds | 19,56,787.7 | 14,68,917.3 | 23,53,195.3 | 28,22,824.3 |
3. Civil Advances | 28.0 | 50.0 | 30.8 | 33.8 |
4. Others | 43,48,791.9 | 49,722,94.0 | 55,30,464.8 | 62,10,993.1 |

IX. Suspense and Miscellaneous (1 to 4)

1. Suspense | 8,78,925.3 | 23,000.0 | 9,70,257.4 | 10,67,282.7 |
2. Cash Balance Investment Accounts | 2,17,14,085.6 | 92,00,000.0 | 2,32,58,688.0 | 2,36,87,500.0 |
3. Deposits with RBI | 4,03,67,754.9 | 2,90,000.0 | 3,90,000.0 | 4,10,000.0 |
4. Others | 1,11,48,307.6 | 98,34,000.0 | 1,20,40,207.8 | 1,30,03,417.0 |

X. Appropriation to Contingency Fund | - | - | - | - |

XI. Miscellaneous Capital Receipts

of which: Disinvestment | - | - | - | - |

XII. Remittances | -69.8 | 1,075.5 | 166.4 | 189.7 |
### Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

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<th>Item</th>
<th>NATIONAL CAPITAL TERRITORY OF DELHI</th>
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<tr>
<td>TOTAL CAPITAL RECEIPTS (I to XII)</td>
<td>₹2,59,676.0</td>
<td>₹3,47,400.0</td>
<td>₹6,85,000.0</td>
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(maximum of Public Accounts on a net basis)*

I. Internal Debt (1 to 8)

1. Market Loans
2. Loans from LIC
3. Loans from SBI and other Banks
4. Loans from National Bank for Agriculture and Rural Development
5. Loans from National Co-operative Development Corporation
6. WMA from RBI
7. Special Securities issued to NSSF
8. Others®

of which:

- Land Compensation and other Bonds

II. Loans and Advances from the Centre (1 to 6)

1. State Plan Schemes
   - Advance release of Plan Assistance for Natural Calamities
2. Central Plan Schemes
3. Centrally Sponsored Schemes
4. Non-Plan (i + ii)
   (i) Relief for Natural Calamities
   (ii) Others
5. Ways and Means Advances from Centre
6. Loans for Special Schemes

III. Recovery of Loans and Advances (1 to 12)

1. Housing
2. Urban Development
3. Crop Husbandry
4. Food Storage and Warehousing
5. Co-operation
6. Minor Irrigation
7. Power Projects
8. Village and Small Industries
9. Industries and Minerals
10. Road Transport
11. Government Servants, etc.
12. Others**

IV. Inter-State Settlement

V. Contingency Fund

VI. State Provident Funds, etc. (1 + 2)

1. State Provident Funds
2. Others

VII. Reserve Funds (1 to 4)

1. Depreciation/Renewal Reserve Funds
2. Sinking Funds
3. Famine Relief Fund
4. Others

VIII. Deposits and Advances (1 to 4)

1. Civil Deposits
2. Deposits of Local Funds
3. Civil Advances
4. Others

IX. Suspense and Miscellaneous (1 to 4)

1. Suspense
2. Cash Balance Investment Accounts
3. Deposits with RBI
4. Others

X. Appropriation to Contingency Fund

XI. Miscellaneous Capital Receipts
   of which: Disinvestment

XII. Remittances

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### Appendix III: Capital Receipts of States and Union Territories with Legislature (Concl.)

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<td>TOTAL CAPITAL RECEIPTS (I to XII)</td>
<td>90,99,60,801.7</td>
<td>60,81,54,951.4</td>
<td>69,67,42,951.9</td>
<td>70,44,53,742.4</td>
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<td>TOTAL CAPITAL RECEIPTS</td>
<td>6,19,92,418.4</td>
<td>7,59,47,130.1</td>
<td>7,12,84,837.3</td>
<td>8,33,01,718.5</td>
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</tbody>
</table>

**I. Internal Debt (1 to 8)**
- 5,62,59,504.8
- 6,19,92,418.4
- 6,91,33,911.5
- 8,01,82,501.3

**II. Loans and Advances from the Centre (1 to 6)**
- 19,50,970.3
- 31,46,336.5
- 32,72,481.8
- 37,28,131.6

**III. Recovery of Loans and Advances (1 to 12)**
- 39,63,730.7
- 59,07,067.0
- 52,04,559.7
- 59,81,772.7

**IV. Contingency Fund**
- 1,73,381.0
- 2,26,100.0
- 2,31,818.6
- 2,26,100.0

**V. State Provident Funds, etc. (1 + 2)**
- 1,75,63,547.8
- 1,37,78,618.7
- 1,66,41,308.2
- 1,95,56,112.7

**VII. Reserve Funds (1 to 4)**
- 65,34,504.6
- 94,79,274.0
- 99,29,535.0
- 86,33,907.1

**VIII. Deposits and Advances (1 to 4)**
- 8,15,63,713.5
- 8,06,61,123.9
- 8,10,94,976.4
- 9,10,12,512.1

**IX. Suspense and Miscellaneous (1 to 4)**
- 71,12,94,088.4
- 40,06,60,886.5
- 49,94,66,948.4
- 48,06,73,207.0

**X. Appropriation to Contingency Fund**
- 25,000.0

**XI. Miscellaneous Capital Receipts**
- 17,440.3
- 19,312.2
- 23,835.5
- 1,92,863.8

**XII. Remittances**
- 3,06,14,927.2
- 3,12,30,039.9
- 1,17,78,664.8
- 1,42,72,889.8

**Notes:**
- **+**: Includes recovery of loans and advances from Government Servants for housing, purchase of conveyance, fests, marriages, etc.
- **@**: Includes recovery of loans and advances for Education, Art and Culture, Social Security and Welfare, Fisheries and Animal Husbandry, etc.
- **$:** State Provident Funds also includes other savings deposits.